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CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

C.P. NO. 34/2000 In O.A. No. 1326/94.

Dated this Friday, the 17th day of August, 2001.

CORAM : Hon'ble Shri Justice B. Dikshit, Vice-Chairman.
Hon'ble Shri B. N. Bahadur, Member (A).

Kum. Jayshree R. Chodankar & Ors. ... Applicant
(By Advocate Shri M. S. Ramamurthy)

VERSUS

Union of India & Others ... Respondents.

AND

1. Shri D. T. Joseph,
Director General (Shipping),
Jahaz Bhavan,
Walchand Hirachand Marg,
Mumbai - 400 038.
2. Joy Valentine,
Dy. Director General (Shipping),
Personnel Branch,
Directorate General of Shipping,
Jahaz Bhavan,
Walchand Hirachand Marg,
Mumbai - 400 038. ... Contemnors.

(By Advocate Shri R. R. Shetty)

TRIBUNAL'S ORDER

This Contempt Petition has been filed on the ground of wilful disobedience of order dated 27.08.1999 passed in O.A. No. 1326/94. Shri R. R. Shetty, appearing for respondents has produced a copy of order on Writ Petition No. 2291 of 2000. A certified copy has also been shown by Shri M.S. Ramamurthy appearing for Applicants. By order dated 31.01.2001 the High

B. Shankar

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Court of Judicature at Bombay passed interim order on Writ Petition No. 2291 of 2000 (Union of India & Another V/s. Kum. Jayashree R. Chodankar & Others) staying the operation of judgement of this Tribunal for alleged wilful disobedience of which, this contempt petition has been filed. As the operation of the judgement stands stayed, the contempt proceedings are to be dropped.

2. The Learned Counsel for applicant argued that the contempt petition may remain stayed as in case the Writ Petition is dismissed and stay is vacated, then the Tribunal can continue the proceedings. So far this contempt proceedings are concerned, as observed earlier, they are liable to be dropped but in case if the Writ Petition fails and any wilful disobedience of the order takes place, then it will still be open to him to file a fresh contempt petition.

3. Subject to aforesaid observation, the contempt petition is dismissed. Notice is dropped. No costs.

B. Bahadur

~~(B. N. BAHADUR)~~ /
MEMBER (A)!

B. Dikshit
(B. DIKSHIT)
VICE-CHAIRMAN

OS*

dt. 17/8/01
order/judgement despatched
to Applicant/Respondent (s)
29/8/01
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